

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 139 of 2013 in**  
**DFR No. 631 of 2013**  
**(Review Petition)**

**In**  
**Appeal no. 167 of 2011**

**Dated : 29<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gulbarga Electricity Supply Co. Ltd. ... Review Petitioner/  
Appellant(s)**

**Versus**

**M/s. JSW Steel Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Sriranga**

**ORDER**

The learned counsel for the Applicant submits that he would file the written notes on the question of maintainability today.

Post the matter for hearing on the question of maintainability on

**01.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**